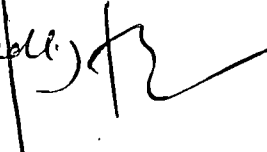
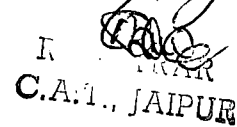
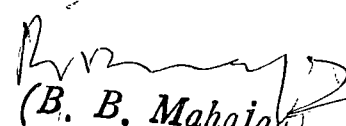
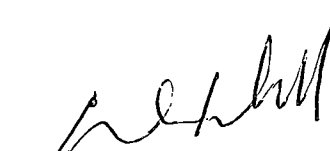


**In The Central Administrative Tribunal,  
Jaipur Bench, Jaipur**

CA/TA/MP. No. 623 /1993 (OA 691/93)

O.P. Shrivastava Versus U.O.P. & Crs.

| Date of Order                              | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|--------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                                            | <p>This is a M.A. filed by the applicant through his Counsel for early hearing in O.A. No 691/93.</p> <p>On scrutiny found in order.</p> <p align="right">13/12/93</p> <p>S.O. (Judge) </p>                                                                                                                                                                             |
| <p><u>13-12-93</u></p> <p><u>today</u></p> | <p>Mr. Ramesh Gupta - Counsel for the applicant.</p> <p>Register &amp; Put on in Court for admission Today..... OA 691/93</p> <p align="center"></p>                                                                                                                                                                                                                   |
|                                            | <p><u>13-12-93</u></p> <p>Mr. Ajay Rastogi - Counsel for applicant</p> <p>MP is allowed.</p> <p align="center"> <br/> <b>(B. B. Mahajan)</b><br/>             Member (Adm.)         </p> <p align="center"> <br/> <b>(D.L. Mehta)</b><br/>             Vice Chairman         </p> |
|                                            | <p>Cert sent to the app.</p> <p>File No 1 on 9104 &amp; 9105</p> <p>20/12/93</p>                                                                                                                                                                                                                                                                                                                                                                          |

